

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 6(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

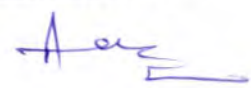
SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017

NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Anil Kumar	Proxy Counsel	for the Respondent	
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Order

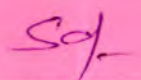
Arguments of this case are part heard. An adjournment is being prayed for on behalf of the respondent on grounds that counsel is indisposed.

To come up on 7th July 2017. No further adjournment shall be granted.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]